

JULY 2020
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Commercial Appellate Court	CHENNAI	OSA-154	M/S.WAN HAI LINES (SINGAPORE) P. LTD Vs TIONALE PTE LTD	M/S P.GIRIDHARAN	9884672733	Giridharan.p@gmail.com	20-07-2020	09-07-2020
2	Commercial Appellate Court	CHENNAI	OSA-155	M/S.WAN HAI LINES(SINGAPORE) PVT LTD VS TIONALE PTE LTD	M/S P.GIRIDHARAN	9884672733	Giridharan.p@gmail.com	20-07-2020	09-07-2020
3	Commercial Appellate Court	CHENNAI	OSA-163	RAMESH NAHAR VS M/S.LAND MARVEL HOMES	M/S R.THAGARAJAN	9840026105	thiagarajan.r51@gmail.com	27-07-2020	19-06-2020
4	Commercial Appellate Court	CHENNAI	OSA-164	RAMESH NAHAR VS M/S.LAND MARVEL HOMES	M/S R.THAGARAJAN	NIL	NIL	27-07-2020	19-06-2020
5	Commercial Appellate Court	CHENNAI	OSA-166	BOEHRINGER INGELHEIM PHARMA GMBH AND CO. KG VS TANMED PHARMA INDIA PRIVATE LIMITED	M/S.C DANIEL	9789980909	legal@danielandgladys.in	28-07-2020	08-06-2020

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Commercial Appellate Court	Chennai	OSA. 131/2019	70 MM ENTERTAINMENT REP BY ITS PARTNER, T.N. ARUN BALAJI, S/O. A. NANDAKUMAR, HAVING OFFICE AT 7/2, FOURTH FLOOR, ROSY TOWERS, NUNGAMBAKKAM HIGH ROAD, NUNGAMBAKKAM, CHENNAI. VS M/S.MG. AURAA CINEMAS PVT LTD REP BY ITS DIRECTOR G. MAHESH, HAVING ITS OFFICE AT O.NO.116, N.NO.24, G.S. TOWERS, 2B - 3 RD FLOOR, ABIRAMIPURAM, 4 TH ST, CHENNAI. & 4 OTHERS	M/S.VIJAYAN SUBRAMANIAN M/S.K.SURENDAR CHENTHOORIPUGA ZHENDHI FOR RR1 AND R2	09.05.2019	NIL	Disposed on 02.07.2020	418 days	DISPOSED OF IN MEMO OF COMPROMISE	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Appellate Court	Chennai	39	10	1	48

JULY 2020
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11

JULY 2020
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	CS 155/2020	P1- Dr.Bharani R.Paluvai Vs. R1- Mr.Srikanth Nagothi R2- M/S.Krishiv Productions Pvt.Ltd R3-M/S Northstar Entertainment Pvt.Ltd., R4-Arha Media and Broadcasting Pvt.Ltd.,	1.M/S.Raghava Chari 2.V.Srimathi 3.V.Lakshmi Narayanan Vs. 1.M/S. C.Seethapathy 2.A.Umasankar 3.Gautam .S. Raman	9884445442	rsevmail@gmail.com		30.06.2020
2	Madras High Court	Chennai	CS 153/2020	P1-M/S.Indo French Laboratories Ltd., Vs. R1-M/S.Kausikh Therapeutics (P) Ltd, R2- Vaidhyanathan Neelakantan R3- Vaidhyanathan Ramasubramanian R4- Anantharamakrishnan	1.M/S.S.Suba Shiny Vs. 1. M/S. V.Ramachandran	9841434304	shinyadv@gmail.com	22.07.2020	11.06.2020
3	Madras High Court	Chennai	CS 160/2020	P1-Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1- M/S.Taj ThalapaKattu Biryani	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	9840669573	vijayan@absolutelegal.in		17.03.2020
4	Madras High Court	Chennai	CS 161/2020	P1- M/S.Kaleesuwari Refinery Pvt.Ltd., Vs. R1-M/S.RKV Oil Industries Staar Corporation	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	9840669573	vijayan@absolutelegal.in	22.07.2020	10.07.2020
5	Madras High Court	Chennai	CS 164/2020	P1- M/S.Kaleesuwari Refinery Pvt.Ltd., Vs. R1-M/S.ABI and CO	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	9840669573	vijayan@absolutelegal.in		10.07.2020
6	Madras High Court	Chennai	CS 166/2020	P1-M/S.Radha Vyapar (INDIA) Pvt.Ltd., Vs. R1- Shantananda Steels Pvt.Ltd., R2- Mr.Rajiv Rai R3- Mr.Rupal Rai R4-Mr.Rithesh Rai R5-Mrs.Ritika Rai R6- Mrs.Sanjana Rai R7-Mr.Joseph Phillips R8-M/S.Cove Holdings Pvt.Ltd.,	1.M/S.AAV Partners	044-28555553	abduhamedattorney@gmail.com		20.03.2020
7	Madras High Court	Chennai	CS 165/2020	P1-ACROSS Films LLP Vs. R1- Two Movie Buffs LLP R2 – ZEE5	1.M/S. Karthikeyan Seka 2.S.B.Kiran Kumar 3.Abinesh Babu 4.M.Naveen	9940411671	krishnakumar.r79@gmail.com	22.07.2020	20.07.2020

Form 1

List of cases e-filed/e-mail during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
8	Madras High Court	Chennai	CS 163/2020	P1- M/S.Arudra Engineers Pvt.Ltd., Vs. R1- M/S.Pathanjali Ayurved Ltd., R2- Divya Yog Mandir Trust	1.M/S.C.Seethapathy 2.A.Umasankar 3.Gautam .S.Raman 4.Gokul Sundar.K.R Vs. 1. M/S.Giridharan 2.Dominic.S.David 3. S.Santhosh	9840885753	umalawyer@gmail.com	17.07.2020	16.07.2020
9	Madras High Court	Chennai	CS 168/2020	P1- M/S.Radha Vyapar (INDIA) Pvt.Ltd., Vs. R1- M/S.RKKR steels Pvt.Ltd., R2- Rajiv Rai, Director and 6 other Respondents	1.M/S.AAV Partners	044-28555553	abdulhameedattorney@gmail.com		20.03.2020
10	Madras High Court	Chennai	CS 169/2020	P1-M/S.V.V.V and Sons Edible Oils Ltd., Vs. R1-M/S.Sri Kanyaka Parameshwari Oil Mills R2- M/S.S.K.Aagro Techh	1.M/S.Raveendran B. 2.P.V.Sudakar 3.C.Subramanian	9994217646	raviadvocate2002@gmail.com	22.07.2020	16.07.2020
11	Madras High Court	Chennai	CS 172/2020	P1-M/S.V.V.V and Sons Edible Oils Ltd., Vs. R1-M/S.Sri Kanyaka Parameshwari Oil Mills R2- M/S.S.K.Aagro Techh	1.M/S.Raveendran B. 2.P.V.Sudakar 3.C.Subramanian	9994217646	raviadvocate2002@gmail.com	23.07.2020	22.07.2020

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 155/2020	P1- Dr.Bharani R.Paluvai Vs. R1- Mr.Srikanth Nagothi R2- M/S.Krishiv Productions Pvt.Ltd R3-M/S Northstar Entertainment Pvt.Ltd., R4-Arha Media and Broadcasting Pvt.Ltd.,	1.M/S.Raghava Chari 2.V.Srimathi 3.V.Lakshmi Narayanan Vs. 1.M/S.C.Seethapathy 2.A.Umasankar 3.Gautam .S. Raman		30.06.2020
2	Madras High Court	Chennai	CS 153/2020	P1-M/S.Indo French Laboratories Ltd., Vs. R1-M/S.Kausikh Therapeutics (P) Ltd, R2- Vaidhyathan Neelakantan R3- Vaidhyathan Ramasubramanian R4- Anantharamkrishnan	1.M/S.S.Suba Shiny Vs. 1. M/S. V.Ramachandran	22.07.2020	10.06.2020
3	Madras High Court	Chennai	CS 160/2020	P1-Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1- M/S.Taj ThalapaKattu Biriyani	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali		09.07.2020
4	Madras High Court	Chennai	CS 161/2020	P1- M/S.Kaleesuwari Refinery Pvt.Ltd., Vs. R1-M/S.RKV Oil Industries Staar Corporation	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali	22.07.2020	10.07.2020
5	Madras High Court	Chennai	CS 164/2020	P1- M/S.Kaleesuwari Refinery Pvt.Ltd., Vs. R1-M/S.ABI and CO	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.A.Murali		10.07.2020
6	Madras High Court	Chennai	CS 166/2020	P1-M/S.Radha Vyapar (INDIA) Pvt.Ltd., Vs. R1- Shantananda Steels Pvt.Ltd., R2- Mr.Rajiv Rai R3- Mr.Rupal Rai R4-Mr.Rithesh Rai R5-Mrs.Ritika Rai R6-Mrs.Sanjana Rai R7-Mr.Joseph Philips R8-M/S.Cove Holdings Pvt.Ltd.,	1.M/S.AAV Partners		20.03.2020
7	Madras High Court	Chennai	CS 165/2020	P1-ACROSS Films LLP Vs. R1- Two Movie Buffs LLP R2 - ZEE5	1.M/S. Karthikeyan Sekar 2.S.BKiran Kumar 3.Abinesh Babu 4.M.Naveen	22.07.2020	20.07.2020
8	Madras High Court	Chennai	CS 163/2020	P1- M/S.Arudra Engineers Pvt.Ltd., Vs. R1- M/S.Pathanjali Ayurved Ltd., R2- Divya Yog Mandir Trust	1.M/S.C.Seethapathy 2.A.Umasankar 3.Gautam .S.Raman 4.Gokul Sundar.K.R Vs. 1. M/S.Giridharan 2.Dominic.S.David 3. S.Santhosh	17.07.2020	16.07.2020
9	Madras High Court	Chennai	CS 168/2020	P1- M/S.Radha Vyapar (INDIA) Pvt.Ltd., Vs. R1- M/S.RKKR steels Pvt.Ltd., R2- Rajiv Rai, Director and 6 other Respondents	1.M/S.AAV Partners		20.03.2020
10	Madras High Court	Chennai	CS 169/2020	P1-M/S.V.V.V and Sons Edible Oils Ltd., Vs. R1-M/S.Sri Kanyaka Parameshwari Oil Mills R2- M/S.S.K.Aagro Techh	1.M/S.Raveendran B. 2.P.V.Sudakar 3.C.Subramanian	22.07.2020	16.07.2020
11	Madras	Chennai	CS	P1- TV 18 Broadcast Ltd., P2-Gunasekaran P3-Jeeva	1.M/S.Anirudh Krishnan 2.S.Kaushik	23.07.2020	22.07.2020

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	High Court		172/2020	Sagaptham Vs. R1-Maridhas	Ramaswamy 3.Shiva.K		

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	361

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 921/2017	P1- M/S.Novex Commuications Vs. R1- GRT Hotels and Resorts Pvt.Ltd., R2- Hotel GRT Grand Chennai	1.M/S.BFS Legal 2.P.V.Balasubramaniam 3.D.Ferdinand Vs. 1.M/S.K.Senthil Kumar 2.L.Muniswamy 3.A.Manikandan	28.11.2017	13.08.2020
2	Madras High Court	Chennai	CS 444/2017	P1-M/S.Thiruvannamalai Pothys Vs. R1-The United India Insurance R2- United India Insurance Company R3- The Bank of Baroda	1.M/S.M.Santhanaraman 2. M.R.Sivakumar Vs. 1.M/S.Nageswaran And Narichania 2.M/S.P.V. Ramachandran 3.V..Sundara raman	14.06.2017	24.07.2020
3	Madras High Court	Chennai	CS 571/2013	P1-Symed Labs Limied Vs. R1-Mr.Alla Venkata Reddy R2-Lee Pharma Ltd.,	1.M/S.Brindha Mohan 2.S.Suba Shiny 3.S.Diwakar Vs. 1.M/S.Yogesh Kannadasan 2.N.Sivabharathi 3.B.Karthik	27.08.2013	18.08.2020
4	Madras High Court	Chennai	CS 687/2014	P1- Sun Pharma Laboratories Vs. R1-D.D. Pharmaceuticals Private R2- Lifecare Formulations Private	1. M/S.Arun C.Mohan 2. Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.G.Ramji 2.R.Sathish Kumar	29.10.2014	05.08.2020
5	Madras High Court	Chennai	CS 148/2015	P1-M/S. Gupta Hair Products(P). P2- M/S.Qingdao Jifa Imp & Exp Vs. R1- M/S.United India Insurance Co.	1.M/S.S.Vasudevan 2.K.Krishnaswamy 3.Abdul Qhuddhose Vs. 1.M/S.Nageswara and AMP Narichania	26.02.2015	04.08.2020
6	Madras High Court	Chennai	CS 518/2016	P1-M/S.Green Media Designs Vs. R1- M/S.Vijaya Bhargavi R2- Real Image Media R3- M/S.Gemini Colour Laboratory	1. M/S.Chennai Law Asso 2.M.L.Joseph 3.K.Subashini Suresh Vs. 1.M/S. AAV Partners	04.08.2016	26.08.2020
7	Madras High Court	Chennai	CS 366/2016	P1-M/S R.K.M.Powergen Private Vs. R1- Jai Balaji Industries Ltd.,	1.M/S.S.Ramachandran 2.T.Sudhanraj 3.7 Law Chambers Vs. 1.M/S. K.V.Shanmuganathan 2.V.Vaijayanthimala 3.R.M.D.Nazarullah	29.06.2016	24.08.2020
8	Madras High Court	Chennai	CS 81/2018	P1-C.T.Sundaram Vs. R1- M/S.Varsha Constructions R2-Military Engineering Services R3-Madras Regimental Centre	1.M/S.Paul and Paul 2.J.Hudson Samuel & Partners Vs. 1. M/S.Surana and Surana 2.G.Kalyan Jhabakh 3.M/S.Venkataswamy Babu	02.02.2018	24.08.2020

Form 6

Contested commercial cases disposed during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 301/2019	P1- Lifestyle International Pvt.Ltd., P2-RNA Intellectual Property Ltd., Vs. R1- Sharafudeen	1. Arun .C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.Haseem Muhammed.S	26.04.2019	NIL	06.07.2020	NIL	Decree in terms of MOC	NIL	NIL	NIL
2	Madras High Court	Chennai	CS 99/2020	P1-Viacom18 Media Pvt.Ltd., Vs. R1-Bharat Sanchar Nigam Limited R2-Mahanagar Telephone Nigam Ltd., and 40 other Respondents	1.M/S. Arun .C.Mohan 2.Vasundhara Arun 3.Brinda Mohan	09.03.2020	NIL	06.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL
3	Madras High Court	Chennai	CS 155/2020	P1- Dr.Bharani R. Paluvai Vs. R1-Mr.Srikanth Nagothi R2-M/S.Krishiv Productions Pvt.Ltd., R3-M/S.Northstar Entertainment Pvt.Ltd., R4-Arha Media and Broadcasting Pvt.Ltd.,	1.M/S.Raghavachari 2. V.Srimathi 3. V.Lakshminarayana n Vs. 1.M/S.C.Seethapathy 2. A.Uma Sankar 3.Gautam.S.Raman 4. Gokul Sundar.K.R		NIL	06.07.2020	NIL	Disposed Of	NIL	NIL	NIL
4	Madras High Court	Chennai	CS 81/2020	P1- Followon Interactive	1. Arun .C.Mohan 2.Vasundhara Arun	25.2.2020	NIL	15.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	Court			Media Pvt.Ltd., Vs. R1-Bharat Sanchar Nigam Limited R2-Mahanagar Telephone Nigam Ltd., and 40 other Respondents	3.Brinda Mohan Vs. 1.M/S.A.M.Venkata Krishnan 2.R.Nithyanandan 3.M/S. Shivakumar & Suresh								
5	Madras High Court	Chennai	CS 692/2011	P1- Sun Pharmaceuticals Industries Vs. R1-Intas pharmaceuticals Ltd., R2-Intas Pharmaceuticals	1.Brinda Mohan 2. S.Diwakar 3. Arun.C.Mohan Vs. 1.M/S.T.K.Bhaskar 2.K.Harishankar 3. Srinath Sridevan	28.10.2011	NIL	22.07.2020	NIL	Decree in terms of MOC	NIL	NIL	NIL
6	Madras High Court	Chennai	CS 222/2011	P1-Real Image Media Technologies Vs. R1-S.Keerthi Shankar R2-Prasad Productions Pvt.Ltd., R3-R.Karthikeyan	1.M/S.P.R Raman 2.C.Seethapathy 3.A.Umasankar Vs. 1.M/S.R.Murari 2. Hema Srinivasan 3.Thriyambal J.Kannan		NIL	23.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL
7	Madras High Court	Chennai	CS 120/2020	P1-Maddock Films Pvt.Ltd., Vs. R1-Bharath Sanchar Nigam Ltd., R2-	1. Arun .C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.R.Nithyanandan	12.03.2020	NIL	23.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				Mahangar Telephone Nigam Ltd., and 40 other Respondents									
8	Madras High Court	Chennai	CS 601/2019	P1-Viacom 18 Media Pvt.Ltd., Vs. R1-Bharath Sanchar Nigam Ltd., R2-Mahangar Telephone Nigam Ltd., and 41 other Respondents	1. Arun .C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S. M.P.Mohandass	03.10.2019	NIL	24.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL
9	Madras High Court	Chennai	CS 80/2020	P1-Dharma Productions Pvt.Ltd., Vs. R1-Bharath Sanchar Nigam Ltd., R2-Mahangar Telephone Nigam Ltd., and 41 other Respondents	1. Arun .C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.A.M.Venkata Krishnan 2.R.Nithyanandan	25.02.2020	NIL	24.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL
10	Madras High Court	Chennai	CS 665/2014	P1-Puravankara Projects Ltd., Vs. R1-Saurabh Singh R3- Go Daddy.Com	1.M/S.R.Sathish Kumar 2.R.Chandrasudan 3.G.Ramji 4.A.K.Rajaraman Vs. 1.M/S.Poovayya &	05.10.2014	NIL	27.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				LLC R4- Google Incorporation	Co 2.G.Bala Subramanian 3. S.Ramasamy								
11	Madras High Court	Chennai	CS 208/2011	P1-Mr.P.Radha Krishnan Vs. R1-T.V.S.Motor Company Pvt.Ltd.,		22.03.2011	NIL	28.07.2020	NIL	Withdrawn Dismissed	NIL	NIL	NIL
12	Madras High Court	Chennai	CS 300/2019	P1- Thalapakatti Naidu Anandha Vilas Biriyani Hotel Vs. R1- Thalapakattu Biriyani	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.B.Jagannath Vs. 1.AOS filed in OA 480 and 481 of 2019	26.04.2019	NIL	24.07.2020	NIL	Decree with Cost	NIL	NIL	NIL
13	Madras High Court	Chennai	CS648/2019	P1-Mr.M.Anees Ahmed Vs. R1- Raja	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.Murali	08.11.2019	NIL	24.07.2020	NIL	Decree with Cost	NIL	NIL	NIL
14	Madras High Court	Chennai	CS 655/2019	P1- M/S.Kalesuwari Refinery Pvt.Ltd. Vs. R1- M/S.Greens Trading Company	1.1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3.Murali	11.11.2019	NIL	24.07.2020	NIL	Decree with Cost	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1080	14	14	1080